

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:3
ANSWERED ON:02.12.2003
CRIME AGAINST WOMEN
A.K. PREMAJAM;SUNDER LAL TWARI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various crimes against women have been on the rise in the capital in the recent past;
- (b) if so, the details of the crimes reported during 2002-2003 till date, crime-wise;
- (c) the reasons for increase in crimes;
- (d) the rate of conviction by the Court in rape cases during the said period;
- (e) whether Hon'ble Supreme and Delhi High Court has given certain directions/instructions to Union Government and Delhi Police in this regard;
- (f) if so, the details thereof; and
- (g) the steps taken by the Government to check the recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL
PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (g): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 3 to be answered on 2nd December, 2003.

(a): The crimes against women reported in Delhi during the last few years have shown a fluctuating trend under different crime-heads.

(b): The requisite information is given in the statement at Annexure-I.

(c): The crime against women is mainly caused by social and economic factors. The increased awareness amongst women of their rights and their willingness to come forward and report such crimes also brings into light a large number of cases which otherwise would have gone unnoticed.

(d): The conviction rate of rape cases in Delhi was 22.17% during 2002 and 19.18% during the current year upto 15th November.

(e): No, Sir.

(f): Does not arise.

(g): The steps taken to prevent crime against women include streamlining the functioning of Crime Against Women Cell; stationing of Police Control Room vehicles near women institutions and places frequented by them; deployment of police personnel at the Girls/Women institutions to instill a sense of security; and setting up of a Women Police Mobile Team to attend to distress calls from women.

ANNEXURE-I

DETAILS OF CRIMES AGAINST WOMEN REPORTED IN DELHI DURING THE YEARS 2002 AND 2003 (UPTO NOVEMBER, 2003)

S.No. Crime Head 2002 2003 (Upto 15.11.2003)

1. Dowry Death 135 120

2. Rape 403 429

3. Molestation of Women 446 444
4. 406-IPC Relating to Dowry 4 5
5. 498-A IPC Cruelty by Husband or In-laws 1252 1070
6. Dowry Prohibition Act. 7 13
- 7 Kidnapping/Abduction of Women 893 704
8. Eve-Teasing 976 1433